

<b>II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI</b>		
<b>AS PER SOP DATED 08.07.2021 CAUSE LIST DATED 15-07-2021</b>		
<b>MORNING SESSION</b>		
<b>Sl.No.</b>	<b>Case Type</b>	<b>Case No./year</b>
1	O.S.	1182/2007
2	O.S.	37/2016
3	O.S.	38/2016
4	O.S.	39/2016
5	O.S.	314/2015
6	O.S.	1503/2006
7	O.S.	513/2021
8	O.S.	516/2021
9	O.S.	127/2010
10	O.S.	1011/2007
11	O.S.	451/2015
12	O.S.	148/2017
13	O.S.	14/2008
14	EX	7/2017
15	O.S.	205/2008
16	O.S.	316/2008
17	O.S.	513/2009
18	O.S.	417/2011
19	O.S.	771/2015
20	O.S.	1684/2006
<b>AFTERNOON SESSION</b>		
21	O.S.	339/2008
22	O.S.	457/2021
23	Misc	19/2017
24	O.S.	706/2015
25	O.S.	563/2014
26	O.S.	1652/2006
27	O.S.	522/2013
28	O.S.	543/2013
29	O.S.	620/2014
30	O.S.	433/2009
31	Misc	9/2013
32	O.S.	388/2013
33	Misc	6/2016
34	O.S.	148/2017
35	O.S.	78/2021
36	O.S.	897/2015
37	O.S.	899/2015
38	O.S.	946/2015
39	O.S.	75/2021
40	O.S.	622/2009

**II Addl Sr.Civil Judge & Jmfc.,  
Devanahalli.**

**IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, CAUSE LIST FOR 15-07-2021  
MORNING SESSION**

SL. No.		CASE NO.	STAGE
1	O.S.	1456/06	Evidence
2	O.S.	659/06	Evidence
3	O.S.	1760/06	Evidence
4	O.S.	288/07	Evidence
5	O.S.	528/08	Evidence
6	O.S.	774/08	Further evidence
7	O.S.	939/08	Evidence
8	O.S.	190/10	Evidence
9	O.S.	196/11	Evidence
10	O.S.	558/12	Evidence
11	L.A.C.	22/2012	Evidence
12	L.A.C.	25/2012	Evidence
13	O.S.	622/12	Evidence
14	O.S.	143/14	Evidence
15	O.S.	164/14	Evidence
16	O.S.	109/15	Evidence
17	O.S.	111/15	Evidence
18	O.S.	630/13	Arguments
19	O.S.	474/15	Evidence
20	O.S.	635/18	Evidence
<b>AFTERNOON SESSION</b>			
1	O.S.	1756/06	Arguments
2	O.S.	796/07	Amendment
3	O.S.	842/07	Arguments
4	O.S.	163/10	Objections
5	O.S.	249/10	Objections
6	O.S.	65/12	Objections
7	O.S.	590/12	Objections
8	L.A.C.	12/2014	Objections
9	O.S.	365/20	Objections
10	O.S.	152/20	Written statement
11	O.S.	79/21	Written statement
12	O.S.	464/07	Hearing
13	O.S.	175/11	Hearing
14	O.S.	1053/19	Hearing
15	O.S.	34/09	Call on
16	O.S.	353/07	Await notice
17	O.S.	578/12	Await notice
18	O.S.	377/07	Notice
19	M.C.	35/2021	Notice
20	O.S.	670/18	Await suit summons

Sheet1

**Prl. Senior Civil Judge & JMFC,  
Devanahalli.**

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,  
DEVANAHALLI, CAUSE LIST DATED 15-07-2021**

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<b>CRIMINAL &amp; CIVIL CASES</b>	<b>CRIMINAL &amp; CIVIL CASES</b>
<p align="center"><b><u>EVIDENCE</u></b></p> <p>1. O.S.248/2012 2. O.S.996/2012 3. C.C.426/2015 4. C.C.690/2016 5. CrI.Mis.284/2020</p> <p align="center"><b><u>ARGUMENTS</u></b></p> <p>6. C.C.3679/2014 7. CrI.Mis.283/2020</p> <p align="center"><b><u>HEARING</u></b></p> <p>8. PCR.31/2015 9. PCR.181/2019 10. PCR.364/2019</p> <p align="center"><b><u>WARRANT</u></b></p> <p>11. C.C.4090/2014 12. C.C.4363/2017 13. C.C.877/2019</p> <p align="center"><b><u>SETTLEMENT</u></b></p> <p>14. C.C.4960/2017</p> <p align="center"><b><u>ADVANCE</u></b></p> <p>15. CrI.Mis.67/2021</p> <p align="center"><b><u>SUMMONS</u></b></p> <p>16. C.C.940/2018 17. C.C.1174/2019 18. C.C.2617/2019</p> <p align="center"><b><u>CALL ON</u></b></p> <p>19. PCR..../21(Aruna.M) 20. Cr.74/2021(VPS)</p>	<p align="center"><b><u>ARGUMENTS</u></b></p> <p>1. O.S.190/2008 2. O.S.412/2018</p> <p align="center"><b><u>HEARING</u></b></p> <p>3. O.S.532/2007 4. O.S.684/2008 5. O.S.506/2009 6. O.S.324/2014 7. O.S.630/2014 8. O.S.522/2018 9. O.S.140/2019 10. O.S.110/2021 11. O.S.372/2011</p> <p align="center"><b><u>OBJECTION</u></b></p> <p>12. O.S.470/2011 13. O.S.138/2018 14. O.S.596/2019 15. O.S.162/2020</p> <p align="center"><b><u>NOTICE</u></b></p> <p>16. O.S.110/2008</p> <p align="center"><b><u>CALL ON</u></b></p> <p>17. O.S.228/2020 18. O.S.216/2021</p> <p align="center"><b><u>ADVANCE</u></b></p> <p>19. O.S.588/2018</p> <p align="center"><b><u>NEW SUIT</u></b></p> <p>20. O.S.234/2021</p>

**NOTE:** All the advocates are requested to strictly follow  
SOP dated 25/06/2021 issued by the Hon'ble  
High Court of Karnataka.

**C/c Addl.Civil Judge & JMFC.,**